

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 745 OF 2019 IN**  
**DFR NO. 1052 OF 2019**

**Dated : 17<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Indian Wind Power Association ... Appellant(s)**  
**Versus**  
**Telangana State Electricity Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Senthil Jagadeesan**  
**Ms. Sonakshi Malhan**

**ORDER**

List the matter on **31.07.2019**.

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*tpd/mkj*